

PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAI CHANDRA SINGH) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Cooperative Limited, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the review (Hindi and English versions) by the Government on the working of the Petrofils Cooperative Limited, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT—4147/87]

Notifications under Administrative Tribunals Act, 1988

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985 :—

- (1) The Central Administrative Tribunal (Group 'C' and Group 'D' posts) Recruitment Rules, 1987 published in Notification No. G.S.R. 161 in Gazette of India dated the 14th March, 1987.

[Placed in Library. See No. LT—4148/87]

- (2) The Central Administrative Tribunal (Staff) (Conditions of Service) Amendment Rules, 1987 published in Notification No. G.S.R. 349(E) in Gazette of India dated the 31st March, 1987.

[Placed in Library. See No. LT—4149/87]

12.07 hrs.

PUBLIC ACCOUNTS COMMITTEE

Seventy-third Report

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Seventy-third Report

(Hindi and English versions) of the Public Accounts Committee on Hiring of private buildings at Naraina Industrial Area, Phase II, New Delhi.

12.07 1/2 hrs.

MATTERS UNDER RULE 377

[English]

- (1) **Demand for enactment of law to ban human or animal sacrifices.**

SHRI ANADI CHARAN DAS (Jaipur) : As a result of our country's development, there is definitely a change in the socio-economic life of the people. In recent times, it is seen that human sacrifice and animal and bird sacrifices before the gods and goddesses are still prevalent in our rural India. Though science and modern technology has sufficiently advanced during the decades after independence, we must stop such type of sacrifices in order to protect the society from superstition among the people who have strong belief to achieve the materialistic objectives for success in their life.

Hence, I urge upon the Government to enact a law immediately to stop such evil practices.

MR. SPEAKER : Mrs. Dikshit, I do not know what the Members are doing here. Tell these Members not to do like this. What is this? Don't you realise the propriety of the House? What the Members on this side were doing, now they are doing.

(Interruptions)

MR. SPEAKER : You started it here and the epidemic has spread there.

[Translation]

- (ii) **Need for setting up some major industry in the public sector in Garhchiroli district of Maharashtra.**

SHRI VILAS MUTTEMWAR (Chimur) : It has been the policy of the Government to bring about controlled, balanced and uniform development throughout the

country and to bring backward and undeveloped areas in the mainstream of the country. With this purpose, 'No Industry District' scheme was formulated for which Government announced many facilities, concessions and relaxations also, but in the absence of proper control and guidelines, neither the backward areas have been developed, nor the people have been benefited.

In Maharashtra also, Garchiroli district was declared 'No Industry District', but even after two years no efforts have been made either to create an industrial atmosphere, or to set up any major industry there. As against it, more industries have been set up with an investment of Rs. 4000 crores in those districts of the State which are already developed and the backward district have remained backward.

For setting up industries in this district, the Central Government issued many 'letters of intent' and also provided credit facilities, but industries were set up in other areas. An amount upto Rs. 2 crores is made available for creating an industrial atmosphere, but the State Government has utilised only Rs. 25 lakhs. The important institution "SICOM," which promotes the industries, is getting very large and costly posters and advertising material printed regarding various facilities to be provided to the industrials, but Garchiroli has not been mentioned in them at all.

Vadasa Desai in district Garchiroli is most suitable place for an industrial estate and the people of the area want to develop it as "Rajiv Udyog Nagar". I would, therefore, request that an initiative for industrialisation should be undertaken by setting up a large public sector units there and in future it should be ensured that industrial units are set up in this district only so that people retain faith in the principle of balanced, controlled and uniform development of the country.

- (iii) Need for streamlining the procedure for collection and distribution of milk and supply 'oil cake' to farmers at cheap rates by stopping its export.

SHRI KAMLA PRASAD RAWAT (Barabanki) : The Government has undertaken a number of measures to increase the production of milk in the country. But these measures have benefited big milk producers and the rich consumers of big cities. As milk production in villages and the towns has gone down, milk producers and consumers are facing a lot of difficulties. I would urge the Government that the oil cake which is being exported to Europe and other countries should no more be exported and instead, should be made available to the owners of cattle at cheaper rates and pastures full of green grass and vegetation should be developed. Without creating shortage of foodgrains and with cheap methods, production of milk can be increased. An inexpensive set up should be prepared for the collection of milk from the farmers, living near every small and big city and its distribution to the consumers. In this way milk producers would be well off and the consumers would not face any difficulty.

- (iv) Demand for developing Datia and Bhind districts of Madhya Pradesh as tourist centres of national importance.

SHRI KRISHNA SINGH (Bhind) : Datia and Bhind are two important districts of Madhya Pradesh having a lot of historical importance. In both these districts there are many religious places which are visited by lakhs of pilgrims every year. Vir Singh Dev Prasad place of district Datia is a unique piece of architecture which is visited by large number of foreign tourists. Archaeological Department of Madhya Pradesh has set up a museum last year. A proposal to start a light and sound programme at Vir Singh Dev palace is under consideration of the National Archaeological Department. I would urge upon the Government to grant permission for it at the earliest.